

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-112/2003/4147/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, Shri Nayan Shankar Baruah,  
District and Sessions Judge,  
Morigaon.

Dated Guwahati the <sup>th</sup> 12 May, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJM/2732 Dated 11.05.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 12.05.2023 alongwith station leave permission from the evening of 11.05.2023 till the morning of 13.05.2023**. Further, The Addl. Sessions Judge-cum-Special Judge (POCSO), Morigaon and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-112/2003/4148/A, dated** 12-05-2023

Copy to:  1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**  
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